**FORM P10**

**LIST OF CLAIMS**

(Under regulation 20 of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021)

**As on**\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_

 (Amount in ₹)

|  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- |
| **Sl. No.** | **Category of creditor** | **Summary of claims** | **Amount of contingent claims** | **Details in Annexure** | **Remarks, if any** |
| **No. of claims** | **Amount** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** |
|  | Secured financial creditors belonging to any class of creditors |  |  |  | 1 |  |
|  | Unsecured financial creditors belonging to any class of creditors |  |  |  | 2 |  |
|  | Secured financial creditors (other than financial creditors belonging to any class of creditors) |  |  |  | 3 |  |
|  | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) |  |  |  | 4 |  |
|  | Operational creditors (Workmen) |  |  |  | 5 |  |
|  | Operational creditors (Employees) |  |  |  | 6 |  |
|  | Operational creditors (Government dues) |  |  |  | 7 |  |
|  | Operational creditors (other than Workmen, Employees and Government dues) |  |  |  | 8 |  |
|  | Other creditors, if any,(other than financial creditors and operational creditors) |  |  |  | 9 |  |
| **Total** |  |  |  |  |  |

|  |  |  |
| --- | --- | --- |
| [For Corporate Debtor]SignatureName of person submitting the information Relationship with corporate debtor | **OR** | [For Resolution Professional]Signature Name of Insolvency Professional Registration Number\_\_\_\_ |

**Annexure-1**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:……….**

**List of creditors as on: ………………………**

**List of secured financial creditors belonging to any class of creditors**

 (Amount in ₹)

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Sl.****No.** | **Name of creditor** | **Identification No.** | **Details of claims** | **Amount of continge nt claim** | **Amount of any mutual dues, that may be set- off** | **Remarks, if any** |
| **Amount of claim** | **Nature of claim** | **Amount covered by security****interest** | **Amount covered by guarantee** | **Whether related party.** | **% of voting share in committee** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** | **XI** | **XII** |
| 1 |  |  |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  |

**Annexure-2**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:………**

**List of creditors as on: ………………………**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Sl.****No.** | **Name of creditor** | **Identification No.** | **Details of claims** | **Amount of contingent claim** | **Amount of any mutual dues, that may be set- off** | **Remarks, if any** |
| **Amount of claim** | **Nature of claim** | **Amount covered by****guarantee** | **Whether related****party.** | **% of voting share in****committee** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** | **XI** |
| 1 |  |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |

**Annexure – 3**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:…..**

**List of creditors as on: ………………………**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Sl.****No.** | **Name of creditor** | **Identification No.** | **Details of claims** | **Amount of contingent claim** | **Amount of any mutual dues, that may be set- off** | **Remarks, if any** |
| **Amount of claim** | **Nature of claim** | **Amount covered by****security****interest** | **Amount covered by guarantee** | **Whether related****party.** | **% of voting share in****committee** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** | **XI** | **XII** |
| 1 |  |  |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  |

**Annexure – 4**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:……….**

**List of creditors as on: ………………………**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Sl.****No.** | **Name of creditor** | **Identification No.** | **Details of claims** | **Amount of contingent claim** | **Amount of any mutual dues, that may beset- off** | **Remarks, if any** |
| **Amount of claim** | **Nature of claim** | **Amount covered by guarantee** | **Whether related party.** | **% of voting share in committee** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** | **XI** |
| 1 |  |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |

**Annexure – 5**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:………**

**List of creditors as on: ………………………**

**List of operational creditors (Workmen)**

 (Amount in₹)

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Sl.****No.** | **Name of workman** | **Identification No.** | **Details of claims** | **Amount of contingent claim** | **Amount of any mutual dues, that may be****set-off** | **Remarks, if any** |
| **Amount of claim** | **Nature of****claim** | **Whether related****party.** | **% voting share in committee, if****applicable** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** |
| 1 |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |

**Annexure – 6**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:……….**

**List of creditors as on: ………………………**

**List of operational creditors (Employees)**

 (Amount in₹)

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Sl.****No.** | **Name of emplo yee** | **Identification No.** | **Details of claims** | **Amount of contingent claim** | **Amount of any mutual dues, that may be set-****off** | **Remarks, if any** |
| **Amount of claim** | **Nature of****claim** | **Whether related****party.** | **% of voting share in committee, if****applicable** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** |
| 1 |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |

**Annexure – 7**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:……….**

**List of creditors as on: ………………………**

**List of operational creditors (Government dues)**

 (Amount in₹)

|  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- |
| **Sl. No** | **Details of Government organisation** | **Details of claims** | **Amount of** | **Amount of any mutual dues, that may be set-off** | **Remarks, if any** |
| **Depart ment** | **Gover nment** | **Identifi cation** | **Amount of claim**  | **Nature of Claim** | **Amount covered by security interest** | **Amount covered by guarantee** | **% of voting share in committee, if applicable** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** | **XI** | **XII** |
| 1 |  |  |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  |

**Annexure – 8**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:……….**

**List of creditors as on: ………………………**

**List of operational creditors (Other than Workmen and Employees and Government dues)**

(Amount in ₹)

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Sl.****No.** | **Name of creditor** | **Identification No.** | **Details of claim**  | **Amount of contingent claim** | **Amount of any mutual dues,****that may be set-off** | **Remarks, if any** |
| **Amount of claim** | **Nature of claim** | **Amount covered by security****interest** | **Amount covered by guarantee** | **Whether related party.** | **% of voting share in committee** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** | **XI** | **XII** |
| 1 |  |  |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  |

**Annexure – 9**

**Name of the corporate debtor: ……………**

**Date of commencement of PPIRP:……….**

**List of creditors as on: ………………………**

**List of other creditors (Other than financial creditors and operational creditors)**

 (Amount in₹)

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Sl.****No.** | **Name of creditor** | **Identification No.** | **Details of claim** | **Amount of contingent claim** | **Amount of any mutual dues, that may be set- off** | **Remarks, if any** |
| **Amount of claim**  | **Nature of claim** | **Amount covered by****security interest** | **Amount covered by guarantee** | **Whether related party.** |
| **I** | **II** | **III** | **IV** | **V** | **VI** | **VII** | **VIII** | **IX** | **X** | **XI** |
| 1 |  |  |  |  |  |  |  |  |  |  |
| 2 |  |  |  |  |  |  |  |  |  |  |
| 3 |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |